(a) whether elections to the posts of the Directors of the Kendriya Bhandar (Central Government Employees Consumer Cooperative Society

(b), if so, when: and

(c) if answer to part (a) above be in negative, what are the reasons for which the elections could not be conducted so far?

Ltd.) have been conducted this year;

"THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PEN-SION (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) Does not arise.

(c) Under the bye-laws the General Body of the Society shall elect 8 Directors every two years from among them, who shall hold office for a period of two years commencing from 1st July, next. If for any reason the elections cannot be held before 1st July, the retiring Directors shall hold office for a period of six months or till the eletcions are completed, whichever is earlier. The election of the 8 existing Directors was conducted by the General Body on 25-10-83 and their term came to an end on 30-6-85. However., they continue to hold office pending fresh elections which should be held within six months of 30-6-85. The Board of Directors in its meeting held on 21-11-85 have decided to hold the elections of 8 Directors on the 30th December, 1985.

Payment towards Pensioners

1274. SHRI M BASAVARAJU: Will the PRIME MINISTER be pleased to state:

(a') what is the number of pensioners including ex-employees, widow/ dependent on the rolls of Government as on 31st March. 1985; and

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(b) what is the estimated amountpayable to the pensioners on monthly average?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PEN-SION (SHRI P. CHIDAMBARAM): (a) The information is not readily available.

(b) The monthly average amount payable to the pensioners as per the Budget estimates for 1985-86 works out to Rs. 87.37 Crores (approximately).

Proposal of Pakistani President for talks on Siachen

1275. SHRI CHIMANBHAI MEH-TA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the President of Pakistan has made some suggestions and proposals to Prime Miinster of India for negotiations to sort out the Siachen Glacier issue;

(b) if so, what are the details thereof:

(c) whether Government's attention has been drawn to the news item which appeared in the 'Indian Express, of 70th November, 1984 under the caption 'Rajiv agreed to talks on Siachen with Zia';

(d) if so, what are the details there. of;

(e) what is the reaction of Govt, in this regard; and

(f) when the talks are likely to take place and at what level?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYA-NAN): (a) to (f) The Siachen Glacier and the area adjoining it, i_s a part of the territory of the Indian State of Jammu and Kashmir. The